

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 2nd November, 2018

Hon'ble Mr. Justice Subhasis Talapatra, Senior-most Judge of the High Court of Tripura has assumed charge of office of the Chief Justice (Acting) of the High Court of Tripura with effect from 2nd November, 2018 as per Government of India's Notification No.K-11019/07/2018-US.I, dated 01.11.2018 issued from the Ministry of Law & Justice (Department of Justice), Government of India, New Delhi.

By order,

Sd/-

(S. Chakraborty)

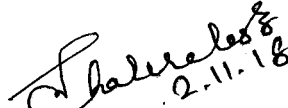
✓ Registrar (Admn., P & M)

Memo No.F.44(11)-HC/2018/17760-811 Dated, Agartala, the 2nd November, 18

Copy to: -

01. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi with reference to Notification No.K-11019/07/2018-US.I, dated 01.11.2018.
02. The Joint Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi with reference to Notification No.K-11019/07/2018-US.I, dated 01.11.2018.
03. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
04. The Chief Secretary to the Government of Tripura, Agartala.
05. The Registrar General, High Court of _____.
06. The Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K-11019/07/2018-US.I, dated 01.11.2018 for necessary action.
07. The Secretary to the Governor of Tripura, Agartala.
08. The Secretary to the Chief Minister, Tripura, Agartala.
09. The LR. & Secretary, Law Department, Government of Tripura, Agartala.
10. The President/Secretary, High Court Bar Association, High Court of Tripura, Agartala.
11. The President/Secretary, Tripura Bar Association, Agartala.
12. The District & Sessions Judge, South Tripura District, Belonia/Gomati District, Udaipur/West Tripura District, Agartala/North Tripura District, Dharmanagar/Khowai District, Khowai/Unakoti District, Kailashahar/Dhalai District, Ambassa/Sepahijala District, Sonamura.
13. The Judge, Family Court, Kailashahar, Unakoti District/Agartala, West Tripura District/Udaipur, Gomati District.

14. The Chief Judicial Magistrate, South Tripura District, Belonia/Gomati District, Udaipur/West Tripura District, Agartala/North Tripura District, Dharmanagar/Khowai District, Khowai/Unakoti District, Kailashahar/Dhalai District, Ambassa/Sepahijala District, Sonamura.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
17. The Sr. Deputy Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K-11019/07/2018-US.I, dated 01.11.2018.
18. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
19. All Assistant Registrars, High Court of Tripura, Agartala.
20. The System Analyst, High Court of Tripura, Agartala. He is requested to upload the notification in the official Website of the High Court of Tripura.
21. The Superintendent (Estt./Acctt.), High Court of Tripura, Agartala with a copy of the Notification No.K.-11019/07/2018-US.I, dated 01.11.2018.
22. The PA to the Registrar General, High Court of Tripura, Agartala.
23. Concerned file(s).


2.11.18
Registrar (Admn, P & M)
High Court of Tripura
Agartala